

HARYANA VIDHAN SABHA

IX SESSION

BULLETIN NO. 12

Tuesday, the 25th March, 2008

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Tuesday, the 25th March, 2008 from 9.30 A.M. to 1.52 P.M.).

I QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
11	07	--	---	35

The remaining Starred questions were deemed to have been answered and replies thereto laid on the Table of the House.

Un-starred: Nil.

II NOTICE OF CALLING ATTENTION MOTION/WALK-OUT.

On being enquired by Dr. Sushil Indora MLA, the Speaker informed him that his notice of calling attention motion No. 13 regarding scarcity of drinking water in Gurgaon City is under his consideration. Dr. Sushil Indora supported by other members of his party i.e. Indian National Lok Dal insisted for taking up the matter immediately during the zero hour upon which the Speaker again informed that the matter is under his consideration and if the members were so much interested in this matter they would have given notice prior today and the members should take their seats.

All the members of the Indian National Lok Dal present in the House staged a walk out as a protest against not taking the above said matter immediately in the zero hour.

The Parliamentary Affairs Minister made a brief statement on the above said subject. The Chief Minister also spoke for a while.

III RAISING A MATTER REGARDING AGITATION FOR ACCOUNT OF DEATH OF A FARMER.

Shri Ram Kumar Gautam a member from the Bhartiya Janata Party raised the matter regarding agitation by the farmers in Bhiwani on account of death of Shri Mahabir Singh Sheoran r/o village Fertia, Tehsil, Loharu District, Bhiwani on 19th February, 1981 and requested for giving some relief to the family of the farmer.

The Parliamentary Affairs Minister made a brief statement on the subject. The Chief Minister also speak for a while.

IV BUDGET FOR THE YEAR 2008-2009

Resumption of general discussion on the Budget Estimates for the year 2008-2009.

Sarvshri Jai Singh Rana, Mahendra Partap Singh, Smt. Anita Yadav, Randhir Singh and Smt. Geeta Bhukal, members from the Treasury Benches spoke for 16, 15, 16, 8 and 8 minutes respectively.

Sarvshri Bachan Singh Arya, Smt. Shakuntla Bhagwaria, Harsh Kumar, Habib-Ur-Rahman, Naresh Kumar Pardhan and Naresh Yadav, independent members spoke for 12, 6, 16, 7, 16 and 9 minutes respectively.

Shri Balwant Singh Sadhaura a member from the Indian National Lok Dal spoke for 16 minutes.

V LEGISLATIVE BUSINESS.

1 The Punjab Agricultural Produce Markets (Haryana Amendment) Bill, 2008.

At 1.30 P.M. Agriculture Minister introduced the Punjab Agricultural Produce Markets (Haryana Amendment) Bill, 2008 and also moved-

That the Punjab Agricultural Markets (Haryana Amendment) Bill be taken into consideration at once.

The motion was put and carried

The Bill was then considered clause by clause.

Clauses 2 to 14 were put together and carried.

Clause 1, Enacting Formula and the Title were put one by one and carried.

The Agriculture Minister moved-

That the Bill be passed

The motion was put and carried.

2 The Haryana Compulsory Registration of Marriages Bill, 2008.

At 1.33 P.M. the Power Minister introduced the Haryana Compulsory Registration of Marriages Bill, 2008 and also moved-

That the Haryana Compulsory Registration of Marriages Bill be taken into consideration at once.

Dr. Sushil Indora, a member from the Indian National Lok Dal spoke for 7 minutes.

Shri Naresh Malik, a member from the Bhartiya Janata Party spoke for 2 minutes.

Shri Radhey Shyam Sharma Amar, an independent member spoke for 1 minute.

The Power Minister, by way of reply, spoke for 7 minutes.

The motion was put and carried.

Sub-clause 2 of clause 1 and Sub-clause 3 of clause 1 were put one by one and carried.

Clauses 2 to 21 were put together and carried.

Sub-clause 1 of clause 1, Enacting Formula and the Title were put one by one and carried.

The Power Minister moved-

That the Bill be passed

The motion was put and carried.

VI EXTENSION OF SITTING.

The Speaker, with the sense of the House, extended the time of the sitting as under:-

At 1.28 P.M. for 10 minutes.

At 1.43 P.M. for 5 minutes

At 1.49 P.M. for 5 minutes.

I. G. Sher Singh, a member from the Panel of Chairpersons occupied the Chair from 12.57 P.M. to 1.27 P.M.

The Sabha then adjourned till 9.30 A.M. on Wednesday, the 26th March, 2008.

. CHANDIGARH
The 25th March, 2008.

SUMIT KUMAR
SECRETARY.